



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.28/2020 in O.A. No.2391/2014

This the 2nd day of March 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Paras Ram Kakkar (Aged about 64 years)
s/o Sh. Duni Chand
r/o 435-C, Karol Bagh
Near Guru Nank Dev University
Ladhwali Road
Jallandhar 144009 (Punjab)

..Applicant

Versus

Union of India through

1. The Secretary
Railway Board
Rail Bhawan, New Delhi
2. The General Manager
Northern Railway
Baroda House, New Delhi
3. The Divisional Railway Manager
Northern Railway
Firozpur Division
Firozpur Cantt. (Punjab)

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

Various grounds urged in the R.A. were already taken note of at the time of hearing of O.A. No.2391/2014.

2. We do not find any merit in the R.A. It is accordingly rejected, in circulation.



(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

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